

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 08
422/2016

IN THE MATTER OF:

Bank of Baroda	Applicant / Petitioner
Vs		
Metaphor Exports Pvt Ltd.	Respondent

SECTION:

Under Section 433(e) and 434, 439 CIRP

Order delivered on 30.01.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENTS:

For the Applicant: None

ORDER

Learned counsel for the applicant is not present. In the interest of justice, hearing is deferred to 05.02.2019.

- Sd -

(M.M. KUMAR)
PRESIDENT

- Sd -

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)